

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 29th August, 2019

No.LJ(B).53/93/484- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is please to appoint Smti. Dahunlang V. Lyngdoh, MCS, Extra Assistant Commissioner as Executive Magistrate in the interest of public services within East Khasi Hills District with immediate effect and till she holds the said post.

sd-
(S.K. Sangma)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).53/93/484-A, Dated Shillong, the 29th August, 2019

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to No. KCR.20/1/90/124/418 , dt. 16.7.2019.
3. The Personnel & A.R. (A) Department for information.
4. Smti. Dahunlang V. Lyngdoh, MCS, Extra Assistant Commissioner, East Khasi Hills District, Shillong.
5. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc...,

Sammam

sk
Deputy Secretary to the Govt. of
Meghalaya,
Law (B) Department.
